

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.02.2021 (MONDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 09 of 2021	Ashish Lodha & Anr. Vs. Indira IVF Hospital Pvt. Ltd.	Wadia Gandhi	

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 828 of 2020	RS Infra Projects, Through Proprietor Ram Babu Sharma Vs. Supreme Infrastructure India Ltd.	Rakesh Kumar	
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For Hearing

3.	Comp. App. (AT) No. 242 of 2020	Abhishek Jain Vs. Puerto Life Science Pvt. Ltd. & Ors.	Vipul Ganda	Saurabh Kalia
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**